

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 961**  
TO BE ANSWERED ON THE 9th February 2026  
**DGCA NOTICES AND PENALTIES**

961. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the airline-wise details of all show-cause notices issued by DGCA since 1st January, 2024, indicating the violation category (safety, passenger's rights, operations, training, maintenance);

(b) the time taken (notice date to final order) and the final outcome (warning, penalty, suspension, restrictions) for each notice; and

(c) whether Government proposes to publish a quarterly enforcement dashboard with non-confidential outcomes, and if not, the reasons therefor?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) & (b): Airline-wise details of all show-cause notices issued by Directorate General of Civil Aviation (DGCA) from 01.01.2024 to 31.12.2025 are attached at Annexure.

(c): DGCA Circular No. 1/2025 dated 07 July 2025, has been issued, mandating the use of the eGCA portal for all surveillance activities, issuance and closure of Deficiency Reporting Form (CA-2001), and enforcement orders.

Real-time monitoring of surveillance activities is carried out by DGCA through the MIS portal available on the eGCA portal.

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## Annexure

(i) Airline-wise details of Show Cause Notices issued from 01.01.2024 to 31.12.2025:-

<b>Airline</b>	<b>Number of Show Cause Notices issued</b>
M/s Air India Ltd.	84
M/s Air India Express Ltd.	65
M/s AIX Connect Pvt. Ltd.	7
M/s Alliance Air Aviation Ltd.	23
M/s Big Charter Pvt. Ltd. (Fly Big)	12
M/s Interglobe Aviation Ltd.	98
M/s Star Air.	1
M/s SNV Aviation Ltd. (Akasa)	17
M/s Spicejet	45
<b>Total</b>	<b>352</b>

(ii) Details of action taken on Show-Cause Notices:-

Penalty	139
Reply Satisfactory	7
Reply Awaited	11
Warning issued	113
Under process	29
Suspension	33
Approval withdrawn	15
Oral Counselling	5
<b>Total</b>	<b>352</b>

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